

PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA

SUB: TELANGANA STATE LEGAL SERVICES AUTHORITY - District and Sessions Judge - Nomination of Sri **Ch.K.Bhupathi**, Addl. Director, FAC Director, Telangana State Judicial Academy, Secunderabad to participate in the International Judicial Conference on the theme of **"Judiciary and the Changing World"** scheduled to be held on 22.02.2020 and 23.02.2020 at Supreme Court of India, New Delhi - **Relief Arrangements - ORDERS - ISSUED.**

- Read:**
1. Email dated 03.02.2020 of the Registrar (Admn.J), Supreme Court of India, along with the letter dated 02.02.2020 of the Hon'ble Sri Justice Sharad A. Bobde, Chief Justice of India, New Delhi.
 2. High Court's letter ROC.No.220/SO/2020, dated 07.02.2020.
 3. Letter ROC.No.271/2020/TSJA-Secunderabad, dated 14.02.2020 of the FAC Director, Telangana State Judicial Academy, Secunderabad.
 4. High Court's Notification No.99-B.Spl, dated 11.02.2020.
 5. High Court's letter ROC.No.220/SO/2020, dated 17.02.2020.

ORDER ROC.No.693/2020-B.SPL., DATED:19.02.2020.

The High Court is pleased to pass the following Orders:

Sri Ch.K.Bhupathi, Addl. Director, FAC Director, Telangana State Judicial Academy, Secunderabad, who is nominated to participate in the International Judicial Conference on the theme of **"Judiciary and the Changing World"** scheduled to be held on 22.02.2020 and 23.02.2020 at Supreme Court of India, New Delhi in the High Court's Letter 5th read above is hereby directed to handover charge of his post and as well as the post of Director, Telangana State Judicial Academy, Secunderabad for which post the officer is holding Full additional charge to the Senior Faculty Member-I, Telangana State Judicial Academy, Secunderabad and proceed to attend the said Conference at Supreme Court of India, New Delhi

The Senior Faculty Member-I, shall continue to be full additional charge of those posts during the Leave Period of Sri Ch.K.Bhupathi instead of The Senior Faculty Member-II which was made in High Court's Notification 4th read above.

Sri Ch.K.Bhupathi is permitted to avail his leave which was already ordered to him in the High Court's Notification 4th read above, on completion of the above said Conference.

- NOTE:**
1. The Proceedings is placed in the High Court's Web Site <http://tshc.gov.in>. The downloaded copy from the web site is valid for relieving.
 2. **The officer is entitled only for actual journey time.**


19/2/20
REGISTRAR VIGILANCE

To:

1. The officers concerned.
2. The Director, Telangana State Judicial Academy, Secunderabad.
3. The Addl. Director, Telangana State Judicial Academy, Secunderabad.
4. The Senior Faculty Member-I, Telangana State Judicial Academy, Secunderabad.
5. The Senior Faculty Member-II, Telangana State Judicial Academy, Secunderabad.
6. The Pay and Accounts Officer, Hyderabad.

THE SECTION OFFICERS :

- | | | |
|--|---------------------|---------------------|
| a) Special Officer Section | b) Vigilance Cell | c) E-Section |
| d) Work Review Cell | e) O.P.Cell | f) B-Section |
| g) Accounts Section | h) Computer Section | i) D-Budget Section |
| j) Enquiry Cell, High Court for the State of Telangana at Hyderabad. | | |

Spare...